COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 21 OF 2016

Dated: 5th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Municipal Corporation of Greater Mumbai .... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Ms. Kritika Shukla a/w
Mr. R. Dubal
Mr. R.D. Patsute (Rep.)

Counsel for the Respondent(s) : Mr. Raunak Jain for
Mr. Buddy A. Ranganathan for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

Mr. Hasan Murtaza for R-3

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain

ORDER

List the matter on ***09th and 10th April, 2018.***

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk